

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.3301  
TO BE ANSWERED ON THE 4<sup>TH</sup> AUGUST, 2017  
HELICOPTERS FOR ARMY

3301. SHRI B. SENGUTTUVAN:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has received any proposal from the Army to have at least three squadrons of heavy-duty attack and transport helicopters under its own exclusive control for disposal and quick dispatch for tactical purposes;
- (b) if so, the details of the proposal received from the army, including the attack and transport helicopters preferred by the army and the forward divisions of the army that require them;
- (c) whether the Government has accorded the proposal of the army to have a mini Air Force at its disposal and if so, the details thereof; and
- (d) whether any follow-up order has been placed with any foreign ordnance company to fulfil the requirement of the Army and if so, the details thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) to (d): The Government undertakes continuous assessment of the capacity and preparedness of Indian Army to meet any operational requirement. Based upon this assessment, induction of suitable capabilities in terms of personnel, state of the art weapon and equipments, including air capabilities, is undertaken from time to time.**

**No follow-up order has so far been placed with any foreign ordnance company for procurement of Attack helicopters.**

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